

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4753
ANSWERED ON:22.04.2015
APPOINTMENT OF TEACHERS
Rai Shri Nityanand

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to prescribe similar qualification and pay scales for the appointment of teachers in the Central and State run Schools;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): The service conditions and recruitment of teachers, including remuneration, are in the domain of State governments/UT administrations. As per Section 23 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, the National Council of Teacher Education (NCTE) has laid down minimum educational and professional qualifications for a person to become a teacher. In addition, he/she has to pass the Teacher Eligibility Test (TET) to be conducted by the appropriate government.